

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3193
TO BE ANSWERED ON 17.12.2015

RURAL DEVELOPMENT SCHEMES/PROJECTS

3193. SHRI ABHIJIT MUKHERJEE:
DR. VIRENDRA KUMAR:
SHRI ANIL SHIROLE:
SHRI KAPIL MORESHWAR PATIL:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of projects proposals received, sanctioned and pending with regard to various rural development schemes in the country during the last three years and the current year, State/UT-wise;
- (b) the details of funds allocated and expenditure incurred on ongoing projects during the said period scheme-wise and State/UT-wise;
- (c) the date from which these projects are pending along with the reasons for their pendency and the time by which these projects are likely to be approved, State/ UT-wise;
- (d) whether certain rural development schemes have been closed/abolished by the Government during the said period, if so, the details thereof along with their likely impact on the life of the rural people;
- (e) whether the Government proposes to formulate a policy to include the suggestions of Public representatives for effective implementation of rural development schemes in the country; and
- (f) if so, the details thereof and the time by which it is likely to be implemented?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI SUDARSHAN BHAGAT)

(a) to (c): The Ministry of Rural Development is implementing major programmes i.e. Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), National Rural Livelihoods Mission (NRLM), Indira Awaas Yojana (IAY) and PradhanMantri Gram Sadak Yojana (PMGSY) for development of rural areas. MGNREGA being a demand driven programme no targets are fixed and State/UT-wise funds are provided in accordance with the approved labour budget. The NRLM has sub-schemes named DeenDayalUpadhyayaGrameenKaushalyaYojana(DDU-GKY), Mahila Kisan Sashaktikaran Pariyojana (MKSY) and Start-Up Village Entrepreneurship Programme under which projects received from the States are considered for approval. Similarly, under PMGSY, the project proposals are submitted by the States. Under IAY, 5% of the total allocation is retained at Ministry level as reserve fund for special projects for rehabilitation of families affected by

natural calamities etc. The details of the project proposals received, sanctioned and pending under IAY, PMGSY and sub-schemes of NRLM are at Annex-I. The State/UT -wise allocation of funds, releases and expenditure under the above programmes for the last three years and during the current year are given at Annex-II.

(d): The Swarnjayanti Gram SwarajgarYojana (SGSY) which was in operation since 1999 has been restructured as National Rural Livelihoods Mission (NRLM) and from April, 2013 SGSY ceased to exist. The NRLM aims to reach out all poor families, link them to sustainable livelihood opportunities and provide support to enable them to come out of poverty.

(e) & (f): The Ministry has already put in place a mechanism of State Level Vigilance and Monitoring Committee and District Level Vigilance and Monitoring Committees through which the suggestions of the public representatives are taken and they also have the opportunity to monitor the implementation of Rural Development programmes. In addition, the inputs of the Members of Parliament are also taken note of from time to time in improving the effectiveness of the programmes of the Ministry.

**Annex-I referred to in reply to part (a) to (c) of Lok Sabha Unstarred Question No. 3193 due for reply on
17.12.2015**

Special projects sanctioned under Indira Aawas Yojana

2015-16				
Sl. No	Name of the State	Name/No. of district(s)	Purpose	Amount released (Rs. in crore)
1	Bihar	1	Heavy Rain	0.02
Total				0.02
2014-15				
1	Arunachal Pradesh	5	Border	12.7
		2	Bonded Labour	9.46
2	Mizoram	1	PVTG	0.014
3	Odisha	12	Phailin victims	40.13
4	Uttarakhand	10	Homestead Sites	3.61
5	Nagaland	11	Natural calamity	40.56
Total				106.474
2013-14				
1	Andhra Pradesh	10	PTGs	35.63
2	Arunachal Pradesh	3	Sullung tribes & Bonded Labourers (Puroik Community)	21.62
3	Chhatisgarh	Bijapur	Affected by LWE	1.81
		5	Flood victims	1.27
		23	FRA	317.56
4	Himachal Pradesh	Kinnaur	Flood victims	0.92
5	Manipur	Churachandpur	Insurgency	16.75
6	Odisha	Nuapada & Rayagada	PTG	21
		11	FRA	117.37
		Balasore	Tornado victims	0.73
7	Rajasthan	Bikaner	Flood victims	0.51
8	Tamil Nadu	Cuddalore & Villupuram	Cyclone (Thane)	93.86
9	Tripura	All districts (8)	FRA	67.89
		All districts (8)	Surrendered Militants	13.94
10	Uttarakhand	5	Flood victims	14.06
11	Uttar Pradesh	Lalitpur	Sahariya Tribes	7.93
12	Madhya Pradesh	4	Silicosis affected	1.12
Total				733.97
2012-13				
1	Jharkhand	24	Homestead Incentive	244.19
2	M.P.	48	FRA	232.07
3	M.P.	50	Homestead Incentive	85.27

4	Rajasthan	13	PVTG	94.54
5	Rajasthan	5	FRA	42.94
6	Assam	3	Riot affected	16.55
Total				715.56

Annex-I (Cont...)

Annex-I referred to in reply to part (a) to (c) of Lok Sabha Unstarred Question No. 3193 due for reply on 17.12.2015

Details of Proposals received and sanctioned under PMGSY (2012-13)

SI No	State	No. of road works proposed by States/UTs	Value of Proposals (excluding state share if any)	No. of road works recommended by NRRDA	Value of Road works recommended by NRRDA	No. of road works cleared by Ministry	Value of Road works cleared by Ministry (Rs. In Crores)
1	Bihar	1446	2439.11	1446	2,439.11	1446	2,439.11
2	Chattisgarh	954	1257.82	734	1,011.36	734	1,011.36
3	Jammu & Kashmir	139	636.97	658	1,774.52	658	1,774.52
4	Gujarat	414	328.1	409	345.38	409	345.38
5	Himachal Pradesh	216	436.8				
6	Karnataka			41	60.00	41	60.00
7	Jharkhand	1238	1834.51	1238	1,826.51	1238	1,826.51
8	Madhya Pradesh	2324	3046.94	2705	3,573.63	2705	3,573.63
9	Meghalaya	79	244.18				
10	Nagaland	169	53.89				
11	Odisha	1348	2664	1334	2,445.72	1334	2,445.72
12	Punjab	192	894.88	182	658.52	182	658.52
13	Rajasthan	1229	1173.57	1256	1,033.00	1256	1,033.00
14	Sikkim	102	320.01				
15	Haryana	117	1109.59				
16	Tripura	358	914.67				
17	Uttar Pradesh	1856	3243.28	1846	3,147.72	1846	3,147.72
18	Uttarakhand	577	2161.65	126	471.36	126	471.36
19	Kerala	235	495.16				
20	Mizoram	40	412.38				

21	West Bengal	1415	3675.78	1425	3,483.19	1425	3,483.19
22	Arunachal Pradesh	150	1934.8	92	610.80	92	610.80
23	Andhara Pradesh	144	428.66	454	850.40	454	850.40
24	Assam	599	822.37	550	820.50	550	820.50
25	Manipur	200	577.75	90	254.25	90	254.25
26	Maharastra	388	776.39	817	1,077.87	817	1,077.87
27	Tamil Nadu	1418	1186.58	1343	1,130.10	1343	1,130.10
	TOTAL	17347	33069.84	16746	27013.94	16746	27013.94

PMGSY: Pradhan Mantri Gram Sadak Yojana

Annex-I (Cont...)

Annex-I referred to in reply to part (a) to (c) of Lok Sabha Unstarred Question No. 3193 due for reply on 17.12.2015

Details of Proposals received and sanctioned under PMGSY (2013-14)

SI No	State	No. of road works proposed by States/UTs	Value of Proposals (excluding state share if any)	No. of road works recommended by NRRDA	Value of Road works recommended by NRRDA	No. of road works cleared by Ministry	Value of Road works cleared by Ministry (Rs. In Crores)
1	Bihar	6941	11121.69	5419	8162.94	5419	8162.94
2	Chattisgarh	747	1143.8	570	861.46	570	861.46
3	Jammu & Kashmir	487	450				
4	Gujarat	1203	2067.92	1028	1682.89	1028	1682.89
5	Himachal Pradesh	100	251.17	144	285.75	144	285.75
6	Karnataka	516	1348.13	393	1119.37	393	1119.37
7	Jharkhand	851	1489.26	820	1327.44	820	1327.44
8	Madhya Pradesh	2088	2688.57	803	1185.85	803	1185.85
9	Meghalaya	230	503.88	308	715.6	308	715.6
10	Nagaland	29	215.24				
11	Odisha	2363	5113.99	1289	2453.6	1289	2453.6
12	Punjab	101	196.38	46	247.16	46	247.16
13	Rajasthan	2408	2189.55	1435	1306.36	1435	1306.36
14	Sikkim	95	298.11	40	112.11	40	112.11
15	Haryana	59	11.1	101	917.45	101	917.45
16	Tripura	146	617.06	375	1104.84	375	1104.84
17	Uttar Pradesh	421	2434.6	252	1134.54	252	1134.54
18	Uttarakhand	427	1921.68	275	1106.61	275	1106.61
19	Kerala	409	654.55	415	693.61	415	693.61
20	Mizoram			29	284.57	29	284.57

21	West Bengal	628	1390.74	597	1345.26	597	1345.26
22	Arunachal Pradesh	120	871.62	129	880.48	129	880.48
23	Andhara Pradesh	409	1299.98	474	1421.55	474	1421.55
24	Assam	115	144.85	462	582.17	462	582.17
25	Manipur	693	2538.14	200	577.75	200	577.75
26	Maharastra	377	1368.92	498	1567.1	498	1567.1
27	Tamil Nadu	418	364.15				
	TOTAL	22381	42695.08	16102	31076.46	16102	31076.46

PMGSY: Pradhan Mantri Gram Sadak Yojana

Annex-I (Cont...)

Annex-I referred to in reply to part (a) to (c) of Lok Sabha Unstarred Question No. 3193 due for reply on
17.12.2015

Details of Proposals received and sanctioned under PMGSY

2014-15

SI No	State	No. of road works proposed by States/UTs	Value of Proposals	No. of road works recommended by NRRDA	Value of Road works recommended by NRRDA	No. of road works cleared by Ministry	Value of Road works cleared by Ministry (Rs. In Crores)
1	Chattisgarh	125	341.27				
2	Himachal Pradesh	143	536.46	100	246.29	100	246.29
3	Karnataka	15	57.76				
4	Jharkhand	110	202.57				
5	Madhya Pradesh	164	411.95				
6	Odisha	495	159.45				
7	Punjab	149	952.92	48	92.31	48	92.31
8	Rajasthan	691	986.87				
9	Sikkim			46	136.99	46	136.99
10	Uttarakhand	112	291				
11	Mizoram	14	154.4				
12	West Bengal	96	473.35	76	328.58	76	328.58
13	Arunachal Pradesh			22	201.45	22	201.45
14	Manipur			208	630.57	208	630.57
15	Maharashtra	246	924.59	129	359.1	129	359.1
16	Tamil Nadu			410	359.88	410	359.88
	TOTAL	2360	5492.59	1039	2355.17	1039	2355.17

2015-16

1	Arunachal Pradesh	209	2052.16				
2	Gujarat	11	35.45				

3	Tamil Nadu	644	787.26				
4	Jammu & Kashmir	244	1549.89				
	TOTAL	1108	4424.76				

PMGSY: Pradhan Mantri Gram Sadak Yojana

Annex-I (Cont...)

**Annex-I referred to in reply to part (a) to (c) of Lok Sabha Unstarred
Question No. 3193 due for reply on 17.12.2015**

**Number of Blocks approved under the Startup Village
Entrepreneurship Programme (SVEP)**

Sno.	State	Blocks	Amount released (Rs. in lakhs)
1	Andhra Pradesh	4	120
2	Bihar	6	180
3	Gujarat	3	90
4	Haryana	2	60
5	Jammu & Kashmir	2	60
6	Jharkhand	6	180
7	Madhya Pradesh	3	90
8	Maharashtra	2	60
9	Nagaland	2	60
10	Odisha	2	60
11	Rajasthan	2	60
12	Telangana	2	60
13	Uttar Pradesh	2	60
14	West Bengal	2	60
	Total	40	1200

The status of the pending proposals under SVEP

	State	Date of Proposal Received	Remarks
1	Tamil Nadu	9.9. 2015	A letter dated 18.11.2015 has been issued seeking clarifications. Reply is awaited.
2	Kerala	28.10.2015	The proposal is under examination
3	Chhattisgarh	15.10. 2015	A letter dated 29.10.2015 has been issued seeking clarification. Reply is awaited.

Annex-I (Cont...)

**Annex-I referred to in reply to part (a) to (c) of Lok Sabha
Unstarred Question No. 3193 due for reply on 17.12.2015**

**Project proposals received for 'special fund for livelihoods for
value chain development'**

Sl. No.	State	Proposal received*
1	Jharkhand	8
2	Madhya Pradesh	2
3	Bihar	7
4	Odisha	6
5	West Bengal	2
6	Maharashtra	5
7	Gujarat	1
8	Chhattisgarh	1
	Total	32

*These proposals are under evaluation

Annex-I (Cont...)

Annex-I referred to in reply to part (a) to (c) of Lok Sabha Unstarred Question No. 3193 due for reply on 17.12.2015

Details of the proposals received under Financial Inclusion

Sl. No.	State	Proposal	Details	Current Status
1	Bihar	Timely Capitalization for development of enterprises for strengthening SHG Bank Linkage	Proposal towards strengthening community cadres to improve SHG bank linkage	State Rural Livelihoods Mission has been advised to revise the proposal.
2	Bihar	Community Managed Alternate Banking Channel To Ensure Total Financial Inclusion	Proposal to create alternate channels for financial service delivery	State Rural Livelihoods Mission has been advised to revise the proposal.
3	Chhattisgarh	SHG Federations/ SHG members as BC agents	SHG members to be positioned as Business correspondents of banks to offer door step financial services	Being Examined
4	Jharkhand	SHG Federations/ SHG members as BC agents	Strengthening fund management ability of SHG federations for financial viability	Being Examined
5	Jharkhand	Mobile Based Financial Services Delivery to SHGs	Delivery of financial services to SHGs in remote areas through mobile platforms	Being Examined
6	Jharkhand	Strengthening Community Fund Management Systems and Processes at Cluster Level Federation	Strengthening fund management ability of SHG federations for financial viability	Being Examined
7	Maharashtra	Mobile Based Financial Services Delivery to SHGs	Delivery of financial services to SHGs in remote areas through mobile platforms	Being Examined

8	Maharashtra	SHG Federations/ SHG members as BC agents	SHG members to be positioned as Business correspondents of banks to offer door step financial services	Being Examined
9	Maharashtra	Samvaad–Improved loan repayments in SHGs through Rural BPO	Establishment of Rural BPO to improve repayment in SHGs	Being Examined
10	Maharashtra	Strengthening Community Fund Management Systems and Processes at Cluster Level Federation	Strengthening fund management ability of SHG federations for financial viability	Being Examined
11	Madhya Pradesh	SHG Federations/ SHG members as BC agents	SHG members to be positioned as Business correspondents of banks to offer door step financial services	Being Examined
12	Odisha	Promoting Block Level Federation as Comprehensive Financial Inclusion Hub	Strengthening fund management ability of block level SHG federations for financial viability	State Rural Livelihoods Mission has been advised to revise the proposal.
13	Tamil Nadu	Establishment of Women Cooperative Bank	Proposal to create alternate channels for financial service delivery to SHGs	Being Examined
14	West Bengal	Digitization of Sanghas & Capacity building for effective fund Management and Business Planning	Strengthening fund management ability of block level SHG federations for financial viability	State Rural Livelihoods Mission has been advised to revise the proposal.
15	West Bengal	Mobile Based Financial Services Delivery to SHGs	Delivery of financial services to SHGs in remote areas through mobile platforms	State Rural Livelihoods Mission has been advised to revise the proposal.

Annex-I referred to in reply to part (a) to (c) of Lok Sabha Unstarred Question No. 3193 due for reply on
17.12.2015

State/UT-wise proposal received and sanctioned under DDU-GKY

Sl No	State/UT	No. of Project proposal received	No. of projects sanctioned
1	A&N Islands	1	0
2	Andhra Pradesh	30	14
3	Arunachal Pradesh	30	0
4	Assam	94	24
5	Bihar	60	43
6	Chandigarh	1	0
7	Chhattisgarh	80	17
8	D&N Haveli	1	0
9	Delhi	2	0
10	Goa	5	0
11	Gujarat	23	21
12	Haryana	38	11
13	Himachal Pradesh	35	0
14	J&K	2	14
15	Jharkhand	76	20
16	Karnataka	53	15
17	Kerala	50	35
18	Madhya Pradesh	98	15
19	Maharashtra	126	30
20	Manipur	39	0
21	Meghalaya	51	0
22	Mizoram	23	0
23	Nagaland	31	0
24	Odisha	95	77
25	Pondicherry	1	0
26	Punjab	15	0
27	Rajasthan	46	44
28	Sikkim	38	1
29	Tamilnadu	160	159
30	Telangana	6	6
31	Tripura	38	7
32	Uttar Pradesh	202	119
33	Uttarakhand	39	0
34	West Bengal	42	5
	Total	1631	677

A total of 59 projects approved by Empowered Committee in the Ministry are awaiting issue of sanction. Remaining applications have been deemed closed and disposed.

DDU-GKY: Deen Dayal Upadhyaya Grameen Kaushalya Yojana

Annex-II referred to in reply to part (a) to (c) of Lok Sabha Unstarred Question No. 3193 due for reply on 17.12.2015

State/UT-wise funds released and utilized under MGNREGA (Rs. in Lakh)

SI No.	State/UT	Central funds released				Expenditure (including State share)			
		2012-13	2013-14	2014-15	2015-16*	2012-13	2013-14	2014-15	2015-16*
1	ANDHRA PRADESH	321673.59	475049.00	290314.10	255685.09	512377.61	538810.05	283653.81	267021.49
2	ARUNACHAL PRADESH	6834.19	13852.67	2704.16	4003.96	5346.30	9583.49	3422.05	1955.38
3	ASSAM	53445.67	57349.95	50023.46	50200.77	65153.18	70057.94	50360.67	59272.44
4	BIHAR	122781.45	158070.67	95968.24	102412.26	186045.15	202696.09	107622.18	84612.56
5	CHHATTISGARH	203136.31	144602.31	150570.49	79550.04	222177.87	205366.19	174763.83	67930.65
6	GUJARAT	47440.77	33530.02	35442.93	19416.21	61742.13	49015.40	47170.29	18937.75
7	HARYANA	34935.89	37687.81	16715.29	11839.91	38063.30	38426.36	21710.06	10812.05
8	HIMACHAL PRADESH	36129.50	47797.09	35542.86	25781.70	49611.74	57133.35	40545.55	29145.14
9	JAMMU AND KASHMIR	76276.16	60315.73	52171.08	54504.61	85334.76	76997.54	38573.96	28426.33
10	JHARKHAND	80916.84	62143.28	72433.41	96989.31	115236.20	91279.80	103079.18	83594.87
11	KARNATAKA	123193.69	159606.81	171687.07	82278.75	144839.11	209630.18	167126.19	73123.39

12	KERALA	131117.81	127710.93	158758.02	107382.14	141655.91	130623.94	161633.50	109963.41
13	MADHYA PRADESH	161015.37	183982.44	245163.12	224475.73	311078.71	264243.92	281515.05	148528.62
14	MAHARASHTRA	157324.33	115292.02	79951.77	123834.73	217029.49	127940.35	159788.54	116766.36
15	MANIPUR	59023.09	23100.00	21997.13	16125.52	60008.08	25476.93	26708.79	7859.07
16	MEGHALAYA	22610.82	27106.21	27785.90	22182.56	26589.99	31925.38	30934.34	21276.70
17	MIZORAM	25229.24	24474.27	11141.23	13903.61	29038.56	26037.67	11420.13	13869.72
18	NAGALAND	46012.38	29214.80	11305.27	17707.80	42828.63	29479.90	15610.88	11893.82
19	ODISHA	84797.88	75752.84	103530.34	137941.05	117766.95	128997.62	107002.31	110771.09
20	PUNJAB	11421.27	22615.48	18948.18	20033.37	15769.05	26209.41	21431.66	21715.68
21	RAJASTHAN	258534.43	205943.32	297609.87	185553.06	327154.86	261947.95	325315.10	203194.65
22	SIKKIM	7406.51	10684.17	7386.41	5290.85	8134.02	10931.97	7770.62	4198.83
23	TAMIL NADU	354605.42	469021.12	378180.33	547037.47	412128.79	394434.23	391817.40	367482.84
24	TELANGANA	NA	NA	191996.00	180421.02	NA	NA	167383.65	142829.23
25	TRIPURA	76889.88	94366.49	63662.48	135894.19	97102.33	107527.67	82262.37	70821.73
26	UTTAR PRADESH	129202.49	289639.01	251341.40	209393.59	266529.58	346042.90	314309.62	227002.52
27	UTTARAKHAND	26827.10	33000.50	28636.22	43983.13	31185.98	38066.99	32023.19	30486.24

28	WEST BENGAL	339547.96	289438.19	374495.29	444600.69	385087.63	371989.45	401482.17	299305.14
29	ANDAMAN AND NICOBAR	1381.49	1918.10	1301.94	1035.72	1300.10	1767.53	904.58	207.37
30	DADRA & NAGAR HAVELI	39.56	0.00	0.00	0.00	NR	NR	NR	NR
31	DAMAN & DIU	0.00	0.00	0.00	0.00	NR	NR	NR	NR
32	GOA	241.16	205.86	137.95	99.41	144.81	297.42	457.15	187.30
33	LAKSHADWEEP	117.55	16.93	45.06	11.85	152.74	73.64	70.50	21.44
34	PUDUCHERRY	885.75	879.98	739.69	1292.57	1215.16	1136.95	650.83	763.62
	Total	3000995.55	3274368.00	3247686.69	3220862.67	3977828.72	3874148.21	3578520.15	2633977.43

NA: Not Applicable; NR: Not reported; * as on 03.12.2015

MGNREGA: Mahatma Gandhi National Rural Employment Guarantee Act
MGNREGA is a demand driven programme, no allocation of funds are made

Sl. No.	NAME OF STATES/UTs	2012-13				2013-14				
		Allocation	Central Release		Expenditure *	Allocation	Cental Release			Expenditure *
		NRLM	NRLM	NRLP		NRLM #	NRLM #	NRLP	RSETI**	
1	Andhra Pradesh	11623.00	15141.90	399.00	19343.00	23466.00	22063.98	1691.93	400.00	31738.25
2	Bihar	27649.00	13825.00	6969.00	6364.17	19616.00	3060.50	63.07	-	16804.78
3	Chattisgarh	6141.00	7871.62	1348.45	8681.03	4405.00	2202.50	1234.20	182.25	16804.78
4	Gujarat	4375.00	2279.00	1841.00	8574.58	3201.00	490.50	-	-	2273.01
5	Haryana	-	-	-	-	2028.00	731.20	-	330.00	550.00
6	Himachal Pradesh	-	-	-	-	966.00	394.03	-	99.00	-
7	Jammu & Kashmir	-	-	-	-	3552.94	2837.79	-	-	1373.00
8	Jharkhand	10425.00	5212.50	1120.93	5891.36	7423.00	1136.50	3401.13	-	4854.99
9	Karnataka	-	-	78.27	-	9489.00	4744.50	1167.94	341.00	1913.55
10	Kerala	3938.00	3586.40	225.00	1643.72	4537.00	3272.00	301.35	154.00	3737.69
11	Madhya Pradesh	13156.00	15940.38	3763.74	16370.77	9305.00	4497.00	4643.74	300.00	11120.76
12	Maharashtra	17349.00	9900.25	3979.00	17040.62	12866.00	6433.00	3998.30	264.00	12968.53
13	Odisha	13294.00	10489.02	2389.84	9477.08	10655.00	3692.50	1250.00	197.00	5239.82
14	Punjab	1251.00	974.68	-	-	1020.00	494.31	-	198.00	1371.00
15	Rajasthan	6664.00	3332.00	1493.63	12433.04	5276.00	974.00	-	-	1749.02
16	Tamil Nadu	10277.00	9831.76	3279.10	1712.89	11679.00	5839.50	1414.50	103.75	7139.44

17	Telengana	-	-	-	-	-	-	-	-	-
18	Uttar Pradesh	-	-	200.00	-	28747.00	5731.50	2618.43	-	574.25
19	Uttarakhand	-	-	-	-	1634.00	699.13	-	77.00	59.00
20	West Bengal	-	-	155.26	43.78	11558.00	5236.20	4172.64	154.00	5430.55
21	Pondicherry	-	-	-	-	-	0.00	-	-	-
22	Arunachal Pradesh	-	-	-	-	-	358.21	-	-	-
23	Assam	16194.00	10847.37	4357.80	5304.28	18897.00	5329.93	3445.01	88.00	6278.73
24	Manipur	-	-	-	-	1328.00	178.19	-	-	-
25	Meghalaya	1216.00	-	-	-	1462.00	640.42	-	11.00	47.92
26	Mizoram	281.00	140.48	-	-	472.00	279.31	-	-	298.00
27	Nagaland	834.00	-	-	-	1046.00	1441.04	-	22.00	733.00
28	Sikkim	-	-	-	-	459.00	145.01	-	-	-
29	Tripura	-	-	-	-	2643.00	1317.74	-	66.00	-
	TOTAL	144667.00	109372.36	31600.00	112880.32	197730.94	84220.49	29402.24	2987.00	133060.07

NRLM: National Rural Livelihoods Mission; NRLP: National Rural Livelihoods Project; RSETI: Rural Self Employment Training Institutes

Including Interest Subvention (Cat.-II)

*Expenditure against total available funds which also includes State share, opening balance and miscellaneous receipts

** Under RSETI, funds were released to State Missions commenced in 2013-14

Annex-II referred to in reply to part (a) to (c) of Lok Sabha Unstarred Question No. 3193 due for reply on 17.12.2015

State/UT-wise funds allocated, released and utilized under NRLM (Rs. in Lakh)

Sl. No.	NAME OF STATES/UTs	2014-15					2015-16 [^]				
		Allocation	Cental Release			Expenditure*	Allocation	Cental Release			Expenditure*
			NRLM #	NRLM #	NRLP			RSETI	NRLM #	NRLM #	
1	Andhra Pradesh	20301.00	8157.36	0.00	111.50	4069.20	2680.53	1340.27	876.70	0.00	338.29
2	Bihar	10142.00	0.00	10909.50	0.00	58730.92	5690.71	0.00	5320.00	0.00	19640.74
3	Chattisgarh	2208.00	0.00	3255.00	80.35	5441.06	1265.58	0.00	1490.00	111.02	2748.13
4	Gujarat	1652.00	0.00	2046.00	116.07	3075.85	916.37	0.00	501.32	0.00	1084.94
5	Haryana	1009.00	0.00	0.00	0.00	1732.78	546.41	231.22	0.00	89.50	259.40
6	Himachal Pradesh	466.00	0.00	0.00	0.00	455.60	231.68	0.00	0.00	0.00	143.29
7	Jammu & Kashmir	4871.00	3750.00	0.00	89.00	4560.81	2031.38	1000.00	0.00	0.00	2448.20
8	Jharkhand	3692.00	0.00	5778.87	0.00	11620.64	2143.55	0.00	3742.50	275.00	9264.81
9	Karnataka	5606.00	601.35	829.50	142.86	3775.01	2191.83	1091.42	740.00	0.00	3098.87
10	Kerala	2396.00	677.17	1296.72	62.50	3447.86	977.90	353.77	1001.73	0.00	1024.87
11	Madhya Pradesh	4719.00	0.00	10560.00	0.00	17216.17	2709.81	0.00	3382.50	0.00	4890.64
12	Maharashtra	6732.00	0.00	1516.00	0.00	15776.32	3651.46	1558.55	2257.50	274.19	5273.59
13	Odisha	5730.00	0.00	0.00	133.93	7738.92	2854.41	0.00	0.00	221.38	5573.26
14	Punjab	484.00	0.00	0.00	84.82	677.21	262.72	0.00	0.00	196.38	275.35
15	Rajasthan	2754.00	0.00	0.00	0.00	1205.13	1417.07	0.00	0.00	341.00	1011.55

16	Tamil Nadu	7329.00	826.00	2534.59	0.00	20508.87	2602.08	1384.81	550.00	0.00	8002.44
17	Telangana	-	6585.44	0.00	0.00	229.61	1915.71	957.86	0.00	0.00	199.09
18	Uttar Pradesh	14223.00	0.00	0.00	0.00	5658.06	8261.14	3575.83	995.00	0.00	8953.40
19	Uttarakhand	772.00	0.00	0.00	0.00	450.32	434.61	0.00	0.00	0.00	0.00
20	West Bengal	7028.00	2016.68	3617.25	0.00	8847.28	3221.30	1327.15	1000.00	0.00	3074.68
21	Pondicherry	350.00	135.34	0.00	4.45	0.00	475.00	0.00	0.00	0.00	0.00
22	Arunachal Pradesh	226.00	0.00	0.00	0.00	0.00	161.82	0.00	0.00	0.00	0.00
23	Assam	7103.00	0.00	0.00	0.00	7997.20	4588.89	0.00	500.00	231.00	3969.90
24	Manipur	467.00	0.00	0.00	0.00	206.74	285.71	0.00	0.00	0.00	0.00
25	Meghalaya	467.00	0.00	0.00	0.00	22.11	319.00	0.00	0.00	0.00	90.44
26	Mizoram	207.00	64.00	0.00	4.47	239.76	74.75	32.52	354.50	0.00	65.67
27	Nagaland	318.00	185.00	0.00	8.93	968.35	221.66	0.00	789.50	0.00	88.45
28	Sikkim	146.00	0.00	0.00	0.00	0.00	82.43	0.00	0.00	0.00	0.00
29	Tripura	866.00	0.00	0.00	0.00	414.70	535.74	0.00	0.00	0.00	76.44
	TOTAL	112264.00	22998.34	42343.43	838.88	185066.48	52751.25	12853.40	23501.25	1739.47	81596.44

NRLM: National Rural Livelihoods Mission; NRLP: National Rural Livelihoods Project; RSETI: Rural Self Employment Training Institutes

Including Interest Subvention (Cat.-II)

*Expenditure against total available funds which also includes State share, opening balance and miscellaneous receipts; ^ as on 30.09.2015

** Under RSETI, funds were released to State Missions commenced in 2013-14

Annex-II (Cont...)

Annex-II referred to in reply to part (a) to (c) of Lok Sabha Unstarred Question No. 3193 due for reply on 17.12.2015

The State-wise funds released under MKSP (Rs. in Crore)

State	Total Budget	Total allocation of Central share	Expenditure/Release in 2011-12	Expenditure/Release in 2012-13	Expenditure/Release in 2013-14	Expenditure/Release in 2014-15	Expenditure/release 2015-16 (upto November, 2015)	Central share released
Andhra Pradesh	289.9	217.43	47.17	0	32.49	41.2	0	120.86
Assam	14.39	12.67	0	0	3.6	0	0	3.6
Bihar	119.7	87.08	20.1	0	3.6	0.669	1	25.37
Chhattisgarh	2.99	2.24	0	0	0.56	0	0	0.56
Gujarat	26.62	19.97	0	0	4.99	0	0	4.99
Himachal Pradesh	2.71	2.03	0	0	0.51	0	0	0.51
Jharkhand	18.13	13.59	0	0	2.93	0.19	0	3.12
Karnataka	24.46	18.34	1.17	0	5.76	0	0	6.93
Kerala	156.88	78.69	16.6	0	0	3.07	0	19.67
Maharashtra	5.8	4.37	1.03	0	2.17	0	0	3.2
Madhya Pradesh	45.04	24.78	6.19	0	9.94	2.44	0	18.58
Odisha	38.5	28.88	0	0	7.22	0.65	12.61	20.48
Rajasthan	11.24	8.43	0	0	2.11	4.22	0	6.32
West Bengal	13.51	10.13	0	2.53	0	0	5.06	7.59
Mutli State project	52.19	39.11	0	0	9.78	0	19.57	29.35
Total	822.07	567.74	92.26	2.53	85.65	52.43	38.24	271.12

MKSP: Mahila Kisan Sashaktikaran Pariyojana

Annex-II (Cont...)

Annex-II referred to in reply to part (a) to (c) of Lok Sabha Unstarred Question
No. 3193 due for reply on 17.12.2015

State/UT-wise funds released under DDU-GKY (Rs. in Lakh)

S.N	States/ Uts	2012-13	2013-14	2014-15	2015-16*
1	A&N Islands	-	-	-	-
2	Andhra Pradesh	-	4956.64	-	7637.50
3	Arunachal Pradesh	-	-	222.08	-
4	Assam	-	-	5245.28	3152.45
5	Bihar	1759.62	-	315.46	3794.00
6	Chandigarh	-	-	-	-
7	Chhattisgarh	62.60	1010.28	2604.19	-
8	D&N Haveli	-	-	-	-
9	Delhi	-	-	-	-
10	Goa	-	-	-	-
11	Gujarat	423.15	3172.50	703.23	-
12	Haryana	-	1641.46	860.89	-
13	Himachal Pradesh	-	25.50	-	16.91
14	J&K	415.49	6518.66	3773.85	1819.99
15	Jharkhand	-	5362.55	50.74	-
16	Karnataka	71.55	2765.14	2246.03	7324.55
17	Kerala	-	-	5979.99	-
18	Madhya Pradesh	374.44	1953.26	2800.52	-
19	Maharashtra	190.80	-	-	9496.58
20	Manipur	-	-	-	-
21	Meghalaya	-	-	-	-
22	Mizoram	-	-	-	-
23	Nagaland	-	-	-	-
24	Odisha	1764.90	1715.37	8233.76	-
25	Pondicherry	-	-	-	-
26	Punjab	44.75	161.07	-	2712.50
27	Rajasthan	-	7608.18	-	210.50
28	Sikkim	-	-	662.02	-
29	Tamilnadu	1125.00	-	-	2654.00
30	Telangana	-	-	-	4287.00
31	Tripura	-	744.17	930.33	-
32	Uttar Pradesh	634.63	5168.60	17064.78	548.39
33	Uttarakhand	71.55	0.00	-	65.09
34	West Bengal	155.23	187.50	1047.85	-
35	Multi-State	10910.36	13906.16	4122.44	2128.79
	Total	18004.07	56897.04	56863.42	45848.24

DDU-GKY: Deen Dayal Upadhyaya Grameen Kaushalya Yojana

* as on November, 2015

Annex-II referred to in reply to part (a) to (c) of Lok Sabha Unstarred Question No. 3193 due for reply on 17.12.2015

State/UT-wise funds allocated, released and utilized under IAY (Rs. in Lakh)

S.No.	States	2012-13			2013-14		
		Funds Allocated	Funds Released	Funds Utilized	Funds Allocated	Funds Released	Funds Utilized
1	ANDHRA PRADESH	93916.18	84243.65	113252.95	113374.34	114122.78	155874.01
2	ARUNACHAL PRADESH	3640.22	3327.41	689.55	4831.03	5706.51	328.12
3	ASSAM	80494.43	57349.21	66769.61	97521.24	90006.56	54071.02
4	BIHAR	277216.04	171817.38	297318.76	331160.54	295703.99	147107.73
5	CHHATTISGARH	14523.36	16780.23	30786.75	26252.54	50327.44	37852.25
6	GOA	578.46	490.39	572.19	761.99	380.29	474.01
7	GUJARAT	46058.62	20813.87	43394.67	58997.09	26652.67	37870.96
8	HARYANA	6466.67	6357.54	6839.97	9859.68	9831.14	7794.25
9	HIMACHAL PRADESH	2280.82	2178.76	3064.28	4139.24	4226.62	4712.23
10	JAMMU AND KASHMIR	7084.38	5775.10	2463.74	9347.32	5642.49	123.30
11	JHARKHAND	24726.46	25707.73	40929.64	36724.52	35268.67	25481.55
12	KARNATAKA	36183.34	20787.96	80438.45	48024.51	49293.63	45507.36
13	KERALA	20121.29	14539.64	22081.68	25013.46	22626.02	27283.87
14	MADHYA PRADESH	28884.31	39232.78	38873.17	61762.40	47268.56	46372.06
15	MAHARASHTRA	56638.03	51306.53	108277.81	75093.75	75540.13	92243.31
16	MANIPUR	3159.90	2137.81	1352.21	5633.39	3649.98	1221.02
17	MEGHALAYA	5503.42	4894.99	5216.19	9749.28	8063.52	8548.09

18	MIZORAM	1172.84	1080.27	989.90	2574.53	2570.02	1320.92
19	NAGALAND	3641.79	3641.79	0.00	7340.45	7328.37	0.00
20	ODISHA	54464.00	46799.86	77454.36	70031.18	84418.51	72173.90
21	PUNJAB	7997.36	659.49	1882.66	10681.36	2739.95	577.39
22	RAJASTHAN	23145.13	26211.11	42661.51	46736.14	46886.92	65563.28
23	SIKKIM	696.50	348.25	540.45	1009.93	877.03	7.54
24	TAMIL NADU	37601.90	36956.84	38144.59	48363.67	56206.02	43725.73
25	TELANGANA	NA					
26	TRIPURA	7090.90	6186.32	0.00	9399.84	12800.43	1461.94
27	UTTAR PRADESH	124514.06	87774.23	101103.44	162543.86	145531.68	124292.87
28	UTTARAKHAND	6242.38	4081.19	6019.45	8210.64	6405.19	2788.56
29	WEST BENGAL	75128.55	43631.13	79349.34	101496.87	86566.87	52715.89
30	ANDAMAN AND NICOBAR	1191.15	791.81	7258.11	1517.64	221.31	109.25
31	DADRA & NAGAR HAVELI	198.46	0.00	NR	305.70	0.00	NR
32	DAMAN & DIU	88.79	0.00	NR	118.18	0.00	NR
33	LAKSHADWEEP	76.98	0.00	NR	137.47	137.47	1.21
34	PUDUCHERRY	593.28	0.00	NR	776.61	0.00	NR
	Total	1051320.00	785903.26	1217725.41	1389490.38	1297000.78	1057603.63

NA: Not Applicable; NR: Not Reported

IAY: Indira Awaas Yojana

Annex-II referred to in reply to part (a) to (c) of Lok Sabha Unstarred Question No. 3193 due for reply on 17.12.2015

State/UT-wise funds allocated, released and utilized under IAY (Rs. in Lakh)

S.No.	States	2014-15			2015-16*		
		Funds Allocated	Funds Released	Funds Utilized	Funds Allocated	Funds Released	Funds Utilized
1	ANDHRA PRADESH	42729.19	42660.11	50545.92	28818.24	14409.12	0.00
2	ARUNACHAL PRADESH	1416.26	1813.74	175.29	952.51	3764.03	0.00
3	ASSAM	128586.17	92867.67	120627.92	86481.14	87865.75	15692.15
4	BIHAR	153019.47	103487.97	229093.63	103203.06	39682.28	8798.49
5	CHHATTISGARH	23417.65	39984.45	22028.92	15793.89	8686.10	9978.61
6	GOA	320.28	540.43	0.00	216.01	268.14	0.00
7	GUJARAT	18621.64	5041.49	43441.22	12559.26	5248.58	2092.89
8	HARYANA	18985.09	9492.49	13689.52	12804.38	9174.59	2429.90
9	HIMACHAL PRADESH	2742.50	1433.54	2310.03	1849.67	2191.75	63.45
10	JAMMU AND KASHMIR	7888.38	4232.39	806.55	5320.27	3405.10	0.00
11	JHARKHAND	27137.02	21030.14	18307.35	18302.40	24910.39	4849.48
12	KARNATAKA	51867.69	28524.51	111288.51	34981.86	42915.42	37123.21
13	KERALA	32247.23	16075.33	30510.35	21748.95	24070.30	6666.36
14	MADHYA PRADESH	62891.88	57020.43	18774.43	42417.05	56833.02	3820.28
15	MAHARASHTRA	102822.28	94599.37	97972.73	69347.87	34673.93	3855.74
16	MANIPUR	3270.35	2715.77	485.22	2199.49	1416.63	12.49
17	MEGHALAYA	5920.63	4629.68	6779.12	3981.95	4950.95	79.73
18	MIZORAM	908.18	455.24	216.25	610.80	305.40	0.00

19	NAGALAND	1039.15	4575.01	826.92	698.89	349.44	0.00
20	ODISHA	87693.07	68403.59	6751.43	59144.07	30685.96	76234.99
21	PUNJAB	30985.91	0.00	2122.85	20898.26	1124.29	0.00
22	RAJASTHAN	55154.41	41385.74	64895.10	37198.56	26834.60	20667.19
23	SIKKIM	1288.12	1287.47	1207.50	866.33	433.17	148.35
24	TAMIL NADU	29172.57	38213.49	22960.52	19675.27	11435.73	1178.95
25	TELANGANA	36752.19	41035.18	53671.63	24787.64	12393.82	0.00
26	TRIPURA	6704.14	12244.45	5452.93	4508.89	3025.95	494.67
27	UTTAR PRADESH	232213.43	161431.10	240079.99	156614.95	144715.38	1720.28
28	UTTARAKHAND	6694.36	4004.40	5375.78	4514.97	401.90	759.73
29	WEST BENGAL	236310.75	210429.28	213040.58	159378.37	90909.03	148641.19
30	ANDAMAN AND NICOBAR	631.69	0.00	75.94	443.29	0.00	0.00
31	DADRA & NAGAR HAVELI	162.37	81.17	39.03	113.95	0.00	0.00
32	DAMAN & DIU	44.28	0.00	0.00	31.08	0.00	0.00
33	LAKSHADWEEP	16.66	0.00	0.00	11.69	0.00	0.00
34	PUDUCHERRY	300.00	0.00	0.00	400.00	0.00	0.00
	Total	1409955.00	1109695.64	1383553.14	950875.00	687080.74	345308.09

IAY: Indira Awaas Yojana; * as on 31.10.2015

Annex-II (Cont...)

Annex-II referred to in reply to part (a) to (c) of Lok Sabha Unstarred Question No. 3193 due for reply on 17.12.2015

State/UT-wise funds allocated, released and utilized under PMGSY (Rs. in Crore)

SI No	State	2012-13			2013-14		
		Allocation	Release	Expenditure (GOI Share)	Allocation	Release	Expenditure (GOI Share)
1	Andhra Pradesh	85.00	0.00	205.66	386.00	5.00	152.56
2	Arunachal Pradesh	488.00	455.18	310.54	391.00	8.00	249.36
3	Assam	908.00	154.27	522.78	980.00	240.49	699.01
4	Bihar	1,725.00	1,326.58	1,992.21	2,071.00	850.83	1,844.95
5	Chattisgarh	1,903.00	0.00	281.41	754.00	0.00	713.58
6	Goa	-	0.00	0.00	1.00	0.00	0.00
7	Gujarat	411.00	125.74	99.54	140.00	519.24	477.40
8	Haryana	42.00	0.00	36.53	61.00	0.00	8.19
9	Himachal Pradesh	576.00	0.00	55.19	289.00	0.00	148.13
10	Jammu & Kashmir	749.00	266.33	459.69	990.00	523.24	534.01
11	Jharkhand	1,370.00	105.96	325.61	640.00	21.86	539.55
12	Karnataka	16.00	24.60	16.63	18.00	5.00	7.68
13	Kerala	110.00	1.50	57.30	177.00	1.50	121.15
14	Madhya Pradesh	2,492.00	242.88	741.11	1,600.00	615.00	1,393.07

15	Maharashtra	94.00	0.00	153.40	496.00	0.00	383.50
16	Manipur	132.00	186.14	92.66	181.00	4.03	139.67
17	Meghalaya	322.00	50.00	32.46	58.00	0.00	37.70
18	Mizoram	98.00	71.82	41.95	95.00	0.00	26.60
19	Nagaland	74.00	194.88	109.83	108.00	0.00	77.45
20	Odisha	1,273.00	87.25	1,188.92	1,716.00	758.92	1,605.72
21	Punjab	213.00	169.66	238.16	292.00	117.68	295.61
22	Rajasthan	259.00	151.90	573.85	970.00	427.06	718.35
23	Sikkim	74.00	193.62	86.73	137.00	1.97	90.57
24	Tamil Nadu	691.00	77.72	21.13	668.00	343.48	383.39
25	Telangana	Part of Andhra Pradesh					
26	Tripura	205.00	338.59	189.79	311.00	98.83	232.76
27	Uttar Pradesh	2,505.00	10.00	98.00	1,446.00	511.93	824.25
28	Uttarakhand	799.00	151.24	32.39	259.00	0.00	260.64
29	West Bengal	1,730.00	3.08	423.28	1,812.00	306.17	1,130.44
	Total	19,343.00	4,388.90	8,386.75	17,050.00	5,360.24	13,095.29

PMGSY: Pradhan Mantri Gram Sadak Yojana

Annex-II referred to in reply to part (a) to (c) of Lok Sabha Unstarred Question No. 3193 due for reply on 17.12.2015

State/UT-wise funds allocated, released and utilized under PMGSY (Rs. in Crore)

Sl No	State	2014-15			2015-16*		
		Allocation	Release	Expenditure (GOI Share)	Allocation	Release	Expenditure (GOI Share)
1	Andhra Pradesh	33.00	32.98	330.25	218.00	214.98	259.34
2	Arunachal Pradesh	350.00	345.92	362.58	275.00	185.04	104.18
3	Assam	321.00	316.07	538.22	202.00	135.64	286.53
4	Bihar	1650.00	1548.16	2259.30	2281.00	1575.64	887.67
5	Chattisgarh	277.00	270.75	925.18	398.00	389.29	352.88
6	Goa	0.00	0.00	0.00	0.00	0.00	0.00
7	Gujarat	400.00	418.77	685.91	341.00	333.43	263.84
8	Haryana	224.00	218.96	383.83	237.00	231.67	221.56
9	Himachal Pradesh	86.00	99.40	215.04	189.00	113.00	198.48
10	Jammu & Kashmir	424.00	416.60	422.73	398.00	265.50	165.89
11	Jharkhand	257.00	249.48	785.02	669.00	411.43	290.64
12	Karnataka	237.00	237.00	411.23	96.00	63.78	138.54
13	Kerala	152.00	151.41	190.59	56.00	55.32	23.70
14	Madhya Pradesh	726.00	708.00	1667.32	882.00	863.61	943.69

15	Maharashtra	221.00	212.53	540.37	366.00	357.93	221.26
16	Manipur	100.00	100.00	173.94	213.00	142.22	118.12
17	Meghalaya	64.00	62.56	83.24	106.00	67.58	60.68
18	Mizoram	56.00	54.74	72.35	23.00	15.40	27.05
19	Nagaland	60.00	58.99	50.47	12.00	4.00	30.42
20	Odisha	1178.00	1051.50	1666.10	1003.00	987.35	904.29
21	Punjab	302.00	310.21	285.03	126.00	96.58	80.84
22	Rajasthan	415.00	425.66	649.97	394.00	265.04	321.00
23	Sikkim	96.00	94.59	94.50	13.00	9.53	82.62
24	Tamil Nadu	227.00	239.65	580.72	159.00	116.57	54.54
25	Telangana	-	0.88	-	163.00	89.44	149.93
26	Tripura	190.00	187.36	322.83	182.00	120.97	97.49
27	Uttar Pradesh	591.00	638.70	1002.26	737.00	496.73	390.62
28	Uttarakhand	305.00	314.92	425.17	288.00	194.82	190.84
29	West Bengal	1209.00	1193.80	1414.20	1073.00	716.00	642.56
	Total	10151.00	9959.58	16538.35	11100.00	8518.49	7509.20

PMGSY: Pradhan Mantri Gram Sadak Yojana

* as on 31.10.2015

